

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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To

The Principal District & Sessions, Judge,  
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No: 65382/GS

Dated: 28/03/18

**Subject: Outsourcing of sanitation and maintenance of Court  
Complexes of the State.**

Sir,

During the deliberations with the Government regarding creation of posts of Sweepers and other staff for sanitation and maintenance of Court complexes, the Government has insisted upon the exploration of possibility of outsourcing of sanitation and maintenance of Court complexes instead of asking for creation of new posts of Sweepers etc.

Accordingly, you are requested to explore the possibility of outsourcing of sanitation and maintenance of Court complexes located within your district and if there is any such possibility, a tentative cost estimate for outsourcing these jobs be also furnished to this office within a period of one week from the date of receipt of this communication. The matter may be treated as urgent.

With regards,

Yours faithfully,

(Sanjay Dhar)

Registrar General